

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA**

**UNSTARRED QUESTION No.1904
TO BE ANSWERED ON 14.03.2017**

Rehabilitation and Employment of Differently Abled

1904: SHRI: M.B.RAJESH

Will the **Minister of SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state :

- (a) Whether the children/persons with disabilities are deprived of better education in the country;
- (b) If so, the details thereof and the reasons therefor along with the remedial steps take by the Government to provide education, training, rehabilitation and employment to the physically and mentally challenged persons in the country;
- (c) whether the Government proposes to bring the subject of education of disabled children under the Ministry of Human Resource Development from the Ministry of Social Justice and Employment; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

**(MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT)
(SHRI KRISHAN PAL GURJAR)**

(a): The Government of India is implementing the Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) for universalizing elementary education for all children in the age group of 6-14 years. . Its overall goals include, inter-alia, universal access and retention, bridging of gender and social category gaps in education and enhancement of learning levels of children. Under the SSA, inclusive education is being provided to children with special needs (CWSN) in the neighborhood schools.

(b): SSA provides Rs. 3000/- per child per annum for the interventions related to education of CWSN. The major interventions under SSA for the education of CWSN are identification, functional and formal assessment, appropriate educational placement, preparation of Individualized Educational Plan, provision of free aids and appliances, transport and/or escort support, teacher training, appointment of resource teachers, therapeutical support and barrier free access. SSA provides access to the differently abled children in neighborhood schools. As per Unified District Information System for Education, 2015-16, under the SSA, 22.86 lakh differently abled children have been enrolled in elementary schools including government aided schools. State/UT wise Details are given at Annexure.

(c) & (d): There is no such proposal at the moment.

State/UT wise Details of CWSN Enrolled in Schools

Sl. No.	Name of the State	CWSN Enrolled in Schools
1	A & N Islands	471
2	Andhra Pradesh	80988
3	Arunachal Pradesh	5042
4	Assam	75299
5	Bihar	197254
6	Chandigarh	3905
7	Chhattisgarh	72221
8	D & N Haveli	393
9	Daman & Diu	156
10	Delhi	20193
11	Goa	4178
12	Gujarat	92876
13	Haryana	29565
14	HP	9914
15	J&K	25080
16	Jharkhand	71344
17	Karnataka	105475
18	Kerala	115317
19	Lakshadweep	241
20	MP	136082
21	Maharashtra	270337
22	Manipur	8351
23	Meghalaya	6648
24	Mizoram	7029
25	Nagaland	4356
26	Odisha	107614
27	Puducherry	1088
28	Punjab	85671
29	Rajasthan	116432
30	Sikkim	913
31	TN	140774
32	Telangana	54856
33	Tripura	3539
34	Uttarakhand	263221
35	UP	9671
36	West Bengal	160184
	Total	2286678

Source: Unified District Information System for Education, 2015-16